

named Silavarman, who belonged to the Vrishagana *gotra* and was sixth in descent from Po<sup>^</sup>ha.

DR. RAGHUBIR SINH: May I know whether the site is of one Asva-medha or there were three different Asvamedha Yajnas there?

DR. K. L. SHRIMALI: On the site obviously it seems there had been four Asvamedha sacrifices by the rulers.

DR. RAGHUBIR SINH: Where have the finds from this site been stored?

DR. K. L. SHRIMALI: I cannot exactly tell just now where the finds are.

DR. RAGHUBIR SINH: May I know as to how did the hon. Minister come to the decision of the fourth one whereas only three alters are there?

DR. K. L. SHRIMALI: Because we found a brick there which says: "This is the altar of the fourth horse sacrifice performed by King Silavarman, who belonged to the Vrishagana *gotra* and was sixth in descent from Pona". This was the brick we found.

DR. RAGHUBIR SINH: Was it the fourth horse in the same Yajna or of a different Yajna?

DR. K. L. SHRIMALI: He may .....

MR. CHAIRMAN: Next question, Dr. Raghurir Sinh.

#### **CASES OF FINANCIAL IRREGULARITIES IN THE DEFENCE DEPARTMENT**

•263. DR. RAGHUBIR SINH: Will the Minister for DEFENCE be pleased to state:

(a) how many cases of loss or Irregularity which occurred in the Defence Services prior to the 1st April, 1950, were outstanding at the end of July, 1955;

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(b) how many such cases have since been settled by the *ad hoc* Committees appointed by Government for that purpose; and

(c) when are the remaining cases likely to be disposed of?

THE DEPUTY MINISTER FOR DEFENCE (SARDAR S. S. MAJITHIA): (a) About 750.

(b) About 27,000, since the constitution of the *ad hoc* Committees..

(c) It is hoped that most of the remaining cases would be disposed of by the end of this year.

#### **FINANCIAL POWERS OF THE GOVERNMENTS OF PART 'C STATES**

\*264. SHRI H. C. MATHUR: Will the Minister for HOME AFFAIRS be pleased to refer to paragraph 85 at page 34 of the Report of the late Ministry of States for 1953-54 and state-whether Government propose to further enhance the financial powers of the Governments of Part 'C States?

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR): A communication on the subject has recently been received from the Chief Minister of Delhi on behalf of Part 'C States. It is under consideration.

SHRI H. C. MATHUR: May I know whether it is a fact that this matter has been discussed between the Home Ministry and the Chief Ministers of various Part 'C States during recent months?

SHRI B. N. DATAR: On an occasion or two some Chief Ministers have met the Home Minister and now a communication has been received.

SHRI H. C. MATHUR: May I know what ■ are the main demands for enhancement of powers on the financial and administrative side?

SHRI B. N. DATAR: As the whole communication is under examination,